

of the Fifth Central Pay Commission's Report, as reported in 'The Hindustan Times' dated the 28th June, 1997;

(b) if so, what are the demands of the A.I.P.T. AND A.I.S.T.F. and whether President of A.I.S.T.F. has charged the centre with 'deliberately' opening up the education sector to the private sector under pressure from the World Bank; and

(c) what is the reaction of the Central Government to the above demands of the All India Teachers' Unions?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) A news item in the Hindustan Times dated 28 June, 1997 referred to teachers' stir threat to press their charter of demands. However, no memorandum has been received by the Government warning of any agitation in this regard.

(b) A meeting with the representatives of All India Primary Teachers Federation was held on 26-6-1997 in which the federation submitted a list of problems and demands which interalia referred to indirect privatisation of education. The representatives were informed that there was no such move on the part of the Government. Further there was no conditionality of opening up Education to Private Sector under the project agreement for District Primary Education Programme.

(c) Most of the suggestions given by the All India Primary Teachers Federation on various matters have been kept in view by the Working Group constituted by the Planning Commission while formulating proposals for the Ninth Five-Year Plan. A number of suggestions are within the purview of the State Governments.

UGC warning regarding self-styled universities

389. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the UGC has recently warned students not to join higher education courses in self styled Universities or Institutes;

(b) if so, whether Government propose to take steps to wind up such self styled Universities or Institutes to protect the rights of students; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) University Grants Commission, from time to time, issues warnings to the Public at large, against activities of the fake/self styled universities cautioning them against enrolling in such institutions. Penal provision of fine exists for running such institutions. There are, however, no provisions for winding up such institutions these do not exist in the eyes of law.

As part of an exercise to amend the UGC Act to make it more effective, Government is considering to enhance existing penalties and to provide for rigorous imprisonment to those found running such institutions.

High drop out rate in professional courses

390. SHRI AKHILESH DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that over 60% of students who enrol for the science courses in Delhi University drop out in

the First Year itself and the drop out rate is more even in professional courses like B.Sc. electronics and computer;

(b) whether Government have ever got the matter surveyed; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) There does not appear to be any evidence of any serious problem of drop outs in the relevant courses. Government have, however, asked the University of Delhi to compile detailed figures in this behalf.

ANGANWADI WORKERS

Category	During 1996	revised rates
1. Non-Matriculates.	350	438
2. Non-Matriculates with 5 years honorary work.	375	469
3. Non-Matriculates with 10 years honorary work.	400	500
4. Matriculates.	400	500
5. Matriculates with 5 years honorary work.	425	531
6. Matriculates with 10 years honorary work.	450	563
HELPERS	200	260

(b) The honorarium of Anganwadi Workers and Anganwadi Helpers has been increased by 25% and 30% respectively. However, the Government have received some representations from Anganwadi Workers/Associations requesting for further enhancement in their honorarium.

(c) The recent increase in honorarium of Anganwadi Workers/Anganwadi Helpers with effect from May 16, 1997 has been approved taking into account

Honorarium Paid to Anganwadi Workers

391. DR. Y. LAKSHMI PRASAD:
SHRIMATI JAYAPRADA
NAHATA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the rate of honorarium payable to Anganwadi workers and helpers in 1996 and the revised rates;

(b) whether workers are protesting against the meagre rise in honorarium; and

(c) steps proposed to pay a respectable honorarium to Anganwadi workers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) The details of honorarium paid to Anganwadi Workers/Anganwadi Helpers during 1996 and the rates revised with effect from 16.5.97 are given below:

their responsibilities and honorary nature of work. No further increase is, therefore, under consideration of the Government.

भारतीय क्रिकेट टीम पर किया जाने वाला वार्षिक व्यय

392. श्री ईश दत्त यादव
श्री रामगोपाल यादव

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) भारतीय क्रिकेट टीम पर कितना वार्षिक खर्च